

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3232  
ANSWERED ON:18.03.2013  
NATIONAL GANGA RIVER BASIN AUTHORITY  
Punia Shri P.L.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the target set by the National Ganga River Basin Authority (NGRBA) has been achieved;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor along with the time by which it will be completed: and
- (d) the total number of meetings conducted by NGRBA till date since its inception?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) The Central Government has constituted the National Ganga River Basin Authority (NGRBA) and has resolved under Clean Ganga Mission that by the year 2020, no untreated municipal sewage or industrial effluent will flow into the river Ganga.

(d) The NGRBA was constituted in February 2009 and since its inception three meetings have been held on 5.10.2009, 01.11.2010 and 17.04.2012.